

Public sector oil companies amongst world's best

†1768. SHRI RAM JETHMALANI:

SHRI RAVI SHANKAR PRASAD:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government's attention has been drawn to the newsitem published under the caption "IOC, RIL among 8 Indian companies in Fortune 500 list";

(b) if so, whether it is fact that many public sector oil companies of the country are amongst the best 500 companies of the world as identified by the magazine; and

(c) if so, the names of these oil companies and there individual rank in the list of 500 companies?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MURLI DEORA): (a) to (c) There are four Public Sector Oil Companies, listed in the Fortune Global 500 companies for the year 2010. The names and their individual rank in the Global Fortune 500 list for the year 2010 are as under:

Public Sector Oil Companies	Global 500 Ranking
Indian Oil Corporation Limited (IOCL)	125
Bharat Petroleum Corporation Limited (BPCL)	307
Hindustan Petroleum Corporation Limited (HPCL)	354
Oil and Natural Gas Corporation Limited (ONGC)	413

Refinery at Barmer, Rajasthan

†1769. DR. PRABHA THAKUR:

SHRI NARENDRA BUDANIA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the assistance likely to be provided to Rajasthan for setting up refinery at Barmer by the Central Government;

(b) whether the Central Public Sector Undertaking *i.e.* the Oil and Natural Gas Corporation (ONGC) would set up a refinery as main promoter so that marketing agreement can be signed with ONGC because IOC's pipeline for petro products is passing through adjacent district Jalore; and

†Original notice of the question was received in Hindi.

(c) the details of Government's decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) to (c) Oil and Natural Gas Corporation Limited (ONGC) is in consultation with the Government of Rajasthan (GoR) on the feasibility of setting up a commercially viable refinery at Barmer. ONGC has informed that the GoR has indicated to take up 26% equity stake in the proposed refinery. It has also been reported that GoR is also in consultation with IOCL and BPCL for possible marketing tie-up. However, ONGC has informed that a decision on setting up of the refinery would be based on a detailed feasibility study and financial appraisal, bankable marketing agreement for off-take of products and adequate fiscal incentives from State Government to meet the viability gap.

Price revision of petroleum products

1770. SHRI RAJKUMAR DHOOT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the price of crude oil in the international market has been falling for sometime and it dipped to USD 70/- per barrel in first week of July, 2010;

(b) if so, the details thereof;

(c) the prices of crude oil in international market, when the prices of petrol, diesel and petroleum products were hiked in domestic market on last four occasions and reasons for the hikes;

(d) the impact of increase in price of petroleum products on prices of essential commodities; and

(e) whether Government would review the matter and bring down price of petrol, diesel, LPG and other petroleum products?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MURLI DEORA): (a) and (b) The details of the price of Indian Basket Crude Oil from 1st July, 2010 to 7th July, 2010 are given below: